

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 22.04.2019

ORDER NO. 98 of 2019

Hon'ble President is pleased to modify the sitting notified vide roster order no. 75 2019 for **CESTAT, Mumbai** for the period from **06.05.2019** to **10.05.2019** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. Anil Choudhary, Member (J)	From 06.05.2019 to 10.05.2019	Single Member Bench matters.

By order,

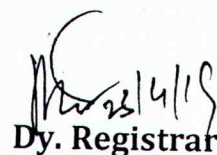


(Bineesh Kumar K. S.)

Registrar

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Dy. Registrar

**F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 23.04.2019

ORDER NO. 99 of 2019

Hon'ble President is pleased to partially modify the roster order no. 75 of 2019 for CESTAT, Mumbai constituting Division Benches as follows:-

On 24/04/2019 at 02.30 p.m. Hon'ble Dr. S. K. Pati, Member (J) and Hon'ble Sh. P. Anjani Kumar, Member (T) will hear the following ROM:-

E/ROM/85046/2019 in E/1913/2010

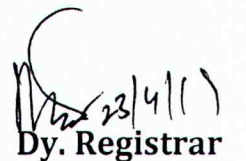
By order,



**(Bineesh Kumar K. S.)
Registrar**

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Dy. Registrar

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 23.04.2019

ORDER NO. 100 of 2019

Hon'ble President is pleased to modify the sitting notified vide roster order no. 74 and 97 of 2019 for **CESTAT, New Delhi** for the period from **24.4.2019 to 26.4.2019** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. Ashok Jindal, Member (Judicial) and Hon'ble Sh. C. L. Mahar, Member (Technical)	From 24.4.2019 to 26.4.2019	Excise and Service Tax Division Bench matters.
Hon'ble Sh. Anil Choudhary, Member (Judicial) and Hon'ble Sh. Bijay Kumar, Member (Technical)	From 24.4.2019 to 26.4.2019	Customs Division Bench matters.

Note :

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified and the matters listed before that Bench will be taken up by the other available Bench.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By order,



(Bineesh Kumar K. S.)
Registrar

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Dy. Registrar